# PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD::

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Nomination of the Chief Judicial Magistrate and Additional Chief Judicial Magistrates, who are working in the Unit of Hyderabad and all the Junior Civil Judges – cum – Judicial Magistrates of First Class, who are working in the State of Telangana (except the officers who are on deputation) to participate in the Consultation Meet on 'Challenges encountered in application of provisions of BNSS', through virtual mode on 05.10.2024 (Saturday) from 03:00 PM to 4:30 PM - ORDERS – ISSUED.

**REF:** Letter Roc.No.351/2024/TSJA-Sec'bad, dated 25.09.2024 from the Director(FAC), Telangana State Judicial Academy, Secunderabad..

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## ORDER ROC.NO.3904/2024-B.SPL, DATED: 27.09.2024

## The High Court is pleased to pass the following order:

The Chief Judicial Magistrate and Additional Chief Judicial Magistrates, who are working in the Unit of Hyderabad and all the Junior Civil Judges - cum - Judicial Magistrates of First Class, who are working in the State of Telangana (except the officers who are on deputation), are hereby nominated to participate in the Consultation Meet on 'Challenges encountered in application of provisions of BNSS', through virtual mode on 05.10.2024 (Saturday) from 03:00 PM to 4:30 PM.

# The Link for participating the programme:

URL link : <a href="https://hcts.webex.com/meet/tsja.secbad">https://hcts.webex.com/meet/tsja.secbad</a>

Meeting Number : 1261117830

The Principal District and Sessions Judges / Unit Heads in the State of Telangana are directed to inform the said nominated officers working in their respective unit to attend the said Consultatation Meet through virtual mode without fail.

**NOTE:** The Proceedings is placed in the High Court's Web Site <a href="http://tshc.gov.in">http://tshc.gov.in</a>. The downloaded copy from the website is valid for attending the said programme through virtual mode.

REGISTRAR GENERAL FAC. REGISTRAR (VIGILANCE)

To

1. All the nominated Judicial Officers.

- 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
- 3. The Director, Telangana State Judicial Academy, Secunderabad.
- 4. The Chief Judge, City Civil Court, Hyderabad.
- 5. The Metropolitan Sessions Judge, Hyderabad.
- 6. The Chief Judge, City Small Causes Court, Hyderabad.
- 7. The Principal Special Judge for trial of CBI Cases, Hyderabad.
- 8. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.

### 9. THE PRL. DISTRICT AND SESSIONS JUDGES:

1)	Adilabad	2)	Mancherial	3)	Nirmal	
4)	Kumuram Bheem	5)	Karimnagar	6)	Jagtial	
7)	Rajanna Sircilla	8)	Peddapalli	9)	Khammam	
10)	Badradri Kothagudem	11)	Mahabubnagar	12)	Jogulamba Gadwal	
13)	Wanaparthy	14)	Narayanpet	15)	Nagarkurnool	
16)	Sangareddy	17)	Medak	18)	Siddipet	
19)	Nalgonda	20)	Suryapet	21)	Yadadri Bhongir	
22)	Nizamabad	23)	Kamareddy	24)	Rangareddy	
25)	Medchal-Malkajgiri	26)	Vikarabad	27)	Hanumakonda	
28)	Warangal	29)	Jangaon	30)	Mahabubabad	
31)	Mulugu	32)	Jayashankar Bhupalapally			

### 10. THE SECTION OFFICERS:

a)	Special Officer Section	b)	Vigilance Cell	c)	E-Section
d)	Work Review Cell	e)	O.P.Cell	f)	B-Section
g)	Accounts Section	h)	Computer Section	i)	D-Budget Section

High Court for the state of Telangana at Hyderabad.

<sup>+</sup> Spare...